

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 302
103(ND) 2009

IN THE MATTER OF:

Sh. Lalit Agarwal & Ors.

.....APPLICANT/PETITIONER

Vs

BSL Buildcon Pvt. Ltd. Ors

.....RESPONDENT

SECTION

U/s 397/398

Order delivered on 15.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. R K Gupta & Ms Swaralipi Deb Roy, Advs.

For the Respondent :

ORDER

The parties are directed to upload the pleadings on DMS portal of this Tribunal within ten days.

List the matter on **10.07.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)